



बेटी बचाओ बेटी पढाओ

RBI/2025-26/54 IDMD.RD.S390/10.18.060/2025-26

June 12, 2025

All Market Participants

Madam/Sir,

Stripping/Reconstitution in State Government Securities

Please refer to paragraph No.1 of the <u>Statement on Developmental and Regulatory Policies</u> <u>announced on August 07, 2019</u> on the proposal to introduce stripping/reconstitution facility for State Development Loans¹ (SDLs), in consultation with the respective State Governments.

2. Based on consultation with the individual State Governments/Union Territories and the feedback received from market participants, it has been decided to introduce Separate Trading of Registered Interest and Principal of Securities (STRIPS) in State Government Securities (SGS). This will be in addition to stripping/reconstitution already permitted since April 1, 2010 in eligible Central Government dated securities. The related notification dated May 29, 2025, published in the Official Gazette, is enclosed.

3. Eligible securities

All fixed coupon securities issued by State Governments/Union Territories having a residual maturity of up to 14 years and minimum outstanding of ₹1,000 crore as on the day of stripping, provided that such securities are reckoned as eligible investment for the purpose of meeting Statutory Liquidity Ratio (SLR) requirements and are transferable.

4. Placing of Request

(a) Market Participants having an SGL account with the Reserve Bank can place requests directly in Reserve Bank of India Core Banking Solution (e-Kuber system) for stripping / reconstitution.

¹ State Development Loans are now known as State Government Securities.

(b) Request for stripping / reconstitution by Gilt Account Holders shall be placed with their

respective custodians maintaining the CSGL account with the Reserve Bank and the

custodians, in turn, will place the request on behalf of their constituents in e-Kuber.

5. Nomenclature

ISIN and nomenclature for STRIPS in SGS, will be similar to STRIPS in Central Government

dated securities. An illustration in this regard is given at Annex.

6. All other terms and conditions as set out in the RBI Notifications dated October 16, 2009

and April 10, 2018 shall apply, mutatis mutandis, to stripping/ reconstitution in SGS. Further,

the guidelines on stripping /reconstitution of Government Securities as contained in our circular

dated March 25, 2010 and any other circular referred to therein, as amended from time to time,

shall also apply to stripping/ reconstitution in SGS.

7. The stripping/ reconstitution in SGS shall come into effect from the date of this circular.

Yours faithfully,

(Rakesh Tripathy)
Chief General Manager

Encl.: As above

ISIN for STRIPS

Structure:

	N			M	M	Υ	Υ				
Cou	ntry e	type/ Code	State		nth an urity RIP	of	ar of the	Security type	Subseq Strips/S serial n	Series	Checksum Digit

Example of an SDL/SGS Principal STRIP maturing in June 2035:

	N	Υ	Υ	0	6	3	5	Р	0	1	
Cod	untry de	type/ Code	State		urity	nd Ye of	ar of the	Security type	Subseq Strips/S serial n	Series	Checksum Digit

Example of an SDL/SGS Coupon STRIP maturing in June 2035:

	N	Υ	Υ	0	6	3	5	C	0	1	
Cou	intry le	type/ Code	State		nth ar urity RIP	nd Yea	ar of the	Security type	Subseq Strips/S serial n	Series	Checksum Digit

YY: Two-digit distinct code assigned to individual State/Union Territory.

Nomenclature for Coupon STRIPS in SGS

STNAMESGSDDMONYYYYC; where STNAME = State/UT Name, SGS=State Government Security, DDMONYYYY= date of maturity of the STRIPS and C=Coupon STRIP (Illustratively, a coupon STRIP generated from, say, 7.85% MAHARASHTRA SGS 2035 maturing on June 20, 2035, would be written as **MHSGS20JUN2035C**)

Nomenclature for Principal STRIPS in SGS

x.xx% STNAMESGSDDMONYYYYP; where x.xx% is the coupon of the parent security from which the principal STRIP has been generated, STNAME = State/UT Name, SGS=State Government Security, DDMONYYYY=date of maturity of the STRIPS and P=Principal STRIP (Illustratively, a principal STRIP generated from, say, 7.85% MAHARASHTRA SGS 2035 maturing on June 20, 2035 will be written as 7.85%MHSGS20JUN2035P)